

INTER-STATE RIVERS AND RIVER VALLEYS  
BILL

\*1293. { Shri Gidwani:  
Seth Govind Das:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to starred question No. 287 on the 23rd November, 1954 and state when the Inter-State Rivers and River Valleys (Regulation and Development) Bill is proposed to be introduced?

The Deputy Minister of Irrigation and Power (Shri Hathi): As early as possible; it is expected that legislation on this subject would be introduced during the current session of Parliament.

STEEL PLANTS

\*1294. { Dr. Ram Subhag Singh:  
Shri Wodeyar:

Will the Minister of Production be pleased to state:

(a) whether any offers for erecting steel plants have been received from the Governments of Czechoslovakia and Austria;

(b) if so, the nature and terms thereof;

(c) whether Government have considered those offers; and

(d) whether the Czeck and Austrian experts will be invited to India for negotiations?

The Minister of Production (Shri K. C. Reddy): (a) No.

(b) to (d). Do not arise.

PETROL

347. Shri P. N. Rajabhoj: Will the Minister of Works, Housing and Supply be pleased to state the quantity of petrol produced in India during the last three years?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): Government are advised that it would be better if such details are not disclosed in the House resulting in the information being made available to all persons without discrimination

MICA

348. Shri Nageshwar Prasad Sinha: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity and value of mica exported in 1953 and 1954 giving separate figures for block mica, mica splittings and scrap mica, year-wise; and

(b) the quantity of each of the above grades of mica consumed in India during the above period?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) A statement is attached. [See Appendix VII, annexure No. 12].

(b) Information is not available.

EXPORTS

349. Shri Jhulan Sinha: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that export in certain commodities suffers because the supplies do not generally conform to the samples of the commodities; and

(b) if so, the steps Government propose to take in the matter?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) There have been some complaints of this nature against Indian exporters but these are not confined to any particular commodity. There can be no disagreement with the general statement that export trade always suffers unless supplies are made according to samples.

(b) In general, Government wish to have the minimum interference with the trade; and are anxious that the trade associations should themselves tackle this problem. However, the Government are, taking the following steps:—

1. Export Promotion Councils are being formed for different commodities. One of their functions will be